

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CURATIVE PETITION (CRL)@ DIARY NO(S). 49297/2025
IN R.P.(CRL.) NO. 395/2014 IN CRL.A. NO. 2227/2010

SURENDRA KOLI

PETITIONER(S)

VERSUS

THE STATE OF UTTAR PRADESH

RESPONDENT(S)

(IA No. 215485/2025 - CONDONATION OF DELAY IN FILING
IA No. 215481/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 07-10-2025 This matter was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s) :Mr. Yug Mohit Chaudhary, Adv.
Ms. Payoshi Roy, Adv.
Mr. Siddhartha Sharma, Adv.
Mr. Prabhu Ramasubramaniam, Adv.
Mr. N. Sai Vinod, AOR
Mr. Bharatimohan M, Adv.
Ms. Kanu Garg, Adv.

For Respondent(s) :Mr. Raja Thakare, A.S.G.
Mr. Nachiketa Joshi, Sr. Adv.
Mr. Mukesh Kumar Maroria, AOR
Mr. K. Parameshwar, Adv.
Mr. Praneet Pranav, Adv.
Mr. Rajendra Singh Rana, Adv.
Ms. Vaishali Verma, Adv.
Mr. Rohit Khare, Adv.
Ms. Astha Singh, Adv.
Mr. Rishikesh Haridas, Adv.
Mr. Kritagya Kumar Kait, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

1. Heard Mr. Yug Mohit Chaudhary, learned counsel for the petitioner and Shri Raja Thakare, learned Additional Solicitor General of India, for the respondent, at length.
2. Hearing concluded.
3. Judgment reserved.

(NARENDRA PRASAD)
DEPUTY REGISTRAR

(ANJU KAPOOR)
ASSISTANT REGISTRAR